

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1115  
ANSWERED ON:29.11.2012  
UNUTILISED LANDS OF PSUS  
Ramasubbu Shri S.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether a large number of Public Sector Undertakings (PSUs) including sick units are having huge area of unutilized lands ;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to monetize the unutilise land of PSUs for its revival;
- (d) if so, the details thereof and the present status of the aforesaid proposal;
- (e) whether the Government proposes to set up Public Sector Land Development Authority;
- (f) if so, the details thereof; and (g) the time by which the said Authority is likely to be set up?

**Answer**

THE MINISTER FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (g): A `Public Sector Land Development Authority (PSLDA)` for land in excess of current and future needs of Central Public Sector Enterprises (CPSEs), including loss making CPSEs, has been recommended by the Panel of Experts on Reforms in CPSEs set up by the Planning Commission in April 2010. The Panel submitted its Report to the Planning Commission in November 2011, which was forwarded to the Department of Public Enterprises (DPE) in May 2012 for circulation to Ministries / Departments for inter-ministerial consultations. DPE circulated the Report to the Ministries / Departments in August 2012, the comments of which have yet to be received from all the Ministries / Departments.